

In The Central Administrative Tribunal Jaipur Bench, Jaipur

O.A. /TA/MP No. 2486/92

Shri Mehan

Versus U.O.

Date of Order	Orders
<u>11/4/02</u>	D. B. not formed today. Be listed before D. B. on <u>28/3/02</u> <u>2</u> By Registrar <u>11/04/02</u> C.A.T. Jaipur Bench <u>28.3.2002</u> Mr. Shiv Kumar - Counsel for the applicant. Mr. M. Rafiq - Counsel for the respondents. The learned Counsel for the applicant seeks to withdraw the O.A. In view of the submissions made before us, we dispose of this O.A. as withdrawn. <u>[Signature]</u> A. P. NAGRATH ADMINISTRATIVE MEMBER <u>[Signature]</u> (S. K. AGARWAL) Judicial Member

*Recd
S.K.M.
8/4/02*

[Signature]